

**[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]**

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 28/2021-Customs (N.T./CAA/DRI)**

New Delhi, dated the 07.06.2021

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4<sup>th</sup> June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30<sup>th</sup> November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**Table**

<b>S. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Common Adjudicating Authority</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1	M/s. DRC Systems India Pvt. Ltd., 24 <sup>th</sup> Floor, Gift Two Building, Block No. 56, Gift City, Gandhinagar-382355 and 6 others.	F. No. DRI/AZU/GI-02/Enq-52 (Int-17)/2019 dated 09.03.2021.	Joint/Additional Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs (Import-II), New Custom House, Ballard Estate, Mumbai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
2	Sh. Sajid Mirza S/o Sh. Wahid Mirza, R/o 2 <sup>nd</sup> Floor, Building No. 1401, Katra Shahanshah, Farash Khana, Delhi-110006 and 6 others.	DRI F. No. DZU/34/Enq-02/2019 dated 06.03.2020  (SCN No. 07/2020)	Joint/Additional Commissioner of Customs (Preventive), Kendriya Bhawan, Aliganj, Lucknow. Joint/Additional Commissioner of Customs (Preventive), New Custom House, New Delhi.	Joint/Additional Commissioner of Customs (Preventive), New Custom House, New Delhi.
3	M/s. Truzel Tradex Private Limited, 610, 6 <sup>th</sup> Floor, Indra Prakash Building, 21-Barakhambha Road, New Delhi and 3 <sup>rd</sup> Floor, A-358, Plot No. 42/A, Balaji Bhawan, Sector-11, CBD Belapur, Navi Mumbai-400614.	DRI F. No. DRI/NRU/CI-26/Int-0/Enq-06/2020 dated 25.02.2021.	Joint/Additional Commissioner of Customs (Import), New Custom House, New Delhi. Joint/Additional Commissioner of Customs (Import), Custom House, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

4	M/s. Penta Gold Limited, 30, 1 <sup>st</sup> Floor, Zaveri Bazar, Champa Gully, Mumbai and 4 others.	DRI F. No. DRI/NRU/CI-26/Int-0/Enq-3/2020 dated 25.02.2021.	Principal Commissioner/ Commissioner of Customs (Preventive), New Custom House, Ballard Estate, Mumbai.	Principal Commissioner/ Commissioner of Customs (Preventive), New Custom House, Ballard Estate, Mumbai.
			Joint/Additional Commissioner of Customs (Preventive), Custom House, Kolkata.	
5	M/s. Wall Life India (through its Proprietor Sh. Raj Bedi), LIG-1, 333/34, Sector-2, Pandit Deendayal Upadhyay Nagar, Raipur, Chattisgarh-492010 and 2 others.	SCN F. No. DRI/IZU/Int-24/Enq-14/2020/ADD/SCN-12/2020-21 dated 26.02.2021.	Joint/Additional Commissioner of Customs, Telengkhedi Road, Civil Lines, Nagpur.	Joint/Additional Commissioner of Customs, Telengkhedi Road, Civil Lines, Nagpur.
			Deputy Commissioner of Customs, New Courier Terminal, Delhi.	
6	Vodafone Idea Limited, Plot No. 18, Suman Tower, Sector-11, Gandhinagar, Gujarat-382011.	F. No. DRI/MZU/F/Int/10/2017 dated 05.03.2021	Commissioner of Customs (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
			Commissioner of Customs (Chennai-VII), New Custom House, Meenambakkam, Chennai.	
			Commissioner of Customs (Import), Chennai-II, Custom House, Chennai.	
			Principal Commissioner of Customs (Import), New Custom House, Airport & Air Cargo Complex, New Delhi.	
			Principal Commissioner of Customs (Airport & Administration), Custom House, Kolkata.	
			Commissioner of Customs (Port), Custom House, Kolkata.	
			Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	
			Principal Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi.	
			Commissioner of Customs, Inland Container Depot-Patparganj, Delhi.	
			Joint Commissioner of Customs, Airport & Air Cargo Complex, Devanahalli,	

			Bengaluru.	
			Joint/Additional Commissioner of Customs, O/o Commissioner of Customs, Custom House, Willingdon Island, Cochin.	
			Joint/Additional Commissioner of Customs, Air Cargo Complex, Cochin International Airport, Nedumbassery, Cochin.	
			Additional Commissioner of Customs, Inland Container Depot, Whitefield, Bangalore.	
			Assistant/Deputy Commissioner of Customs, Rajiv Gandhi International Airport Gollapalle Khurd, Shamshabad, Telangana.	
7	M/s. Kuehne + Nagel Private Limited, B-1/1018, Vasant Kunj, New Delhi-110070 and 2 others.	F. No. DRI/CZU/VIII/26/33L /2018 dated 02.03.2021	Commissioner of Customs, New Custom House, Panambur, Mangalore. Joint/Additional Commissioner of Customs (Preventive), Industrial Estate, Auto Nagar, Vijayawada.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

[F. No. DRI/HQ-CI/50D/CAA-12/2021]

(DEEPAK KUMAR)  
ADDITIONAL DIRECTOR

**Copy forwarded for information and updation of record to:**

- 1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.**
- 2. Adjudicating authorities as per column (4) of the table.**
- 3. Principal Additional Director General/ Additional Director General, DRI-Ahmedabad, Chennai, Delhi, Lucknow, Indore and Mumbai with the request to inform the noticees and co-noticees to the show cause notices regarding appointment of Common Adjudicating Authority. It is also requested to send the case files alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.**